



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.45/ BB/2017	-	For orders	230/ 232	Microchip Technology (India) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	SHREYAS.A 9036118414 for VGB Associates	Petitioner	
2)	Sinchana.M.R (9945320687)	ROC/RO	

ORDER

Counsel for Petitioner is present. We have heard the Counsel for Petitioner as well Standing Counsel for ROC & R.D. It is again listed for orders on 14/12/2017.


Member (T)


Member (J)